

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No. 02/2015

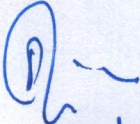
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Deepak Vegpro Pvt.Ltd. & Anr. -Vs- Shree Hari Agro Industries. Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


Mr. Ratnanku Banerjee  
Ms. Manju Bhutera  
Mr. P.K. Tewari  
Mr. Pooja Tewari

Advocates for  
respondents

  
04/12/17.

Ratnesh Kr. Rai, Adv.  
Animesh Basu, Adv.  
Srinjoy Bhattacharya, Adv.

For the  
petitioners

  
04/12/17

**ORDER**

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the petitioner made a request for adjournment on the ground that Senior Arguing Counsel is not present. Prayer is allowed.

List on 30/01/2018.



(Jinan K.R.)  
Member (J)



(V.P. Singh)  
Member (J)